

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 137 of 2000
(O.A. 604 of 1997).

Date of order : 1.2.2001

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. S. Biswas, Administrative Member

MADAN GOPAL PODDAR

VS.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : Dr. S. Sinha, counsel

O R D E R

Heard ld. counsel for the respondents. None appears for the applicant. This M.A. has been filed by the applicant to recall and modify the interim order dated 28.5.97 passed by this Tribunal in O.A.No.604/1997 on the facts and grounds stated therein. It appears from the records that the applicant was directed to serve copy of the M.A. to the respondents by order dated 2.11.2000 passed by this Tribunal. Id. counsel for the respondents, Dr. Sinha submits before us that the applicant did not serve the copy of the M.A. to them as per order of this Tribunal. So, the M.A. is dismissed for non-compliance of the order passed by this Tribunal.

No order as to costs.

S. Biswas

MEMBER(A)

MEMBER(J)